

1	2	3	4	5	6
6.	Kathua	1	16	4	108
7.	Kupwara	-	6	-	66
8.	Kargil	-	6	-	45
9.	Leh	1	4	-	47
10.	Pulwama	-	8	-	64
11.	Rajouri	1	11	4	106
12.	Poonch	-	4	1	52
13.	Srinagar	1	48	4	65
14.	Udhampur	1	22	2	146
Total		9	240	31	1328

Total number of post offices in J & K : 1608

New Railway Projects

4121. SHRI MAHENDRA SINGH BHATI : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government of Rajasthan has sent some proposals to the Union Government for construction of new railway projects and expansion/extension of the existing ones in the state;

(b) if so, the details thereof; and

(c) the action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) No proposals have been received from Rajasthan Government in this Ministry so far.

(b) and (c) Do not arise.

Tourism Potential in Tribal Areas of Orissa

4122. SHRI K. PRADHANI : Will the Minister of TOURISM be pleased to state :

(a) whether the Union Government are aware of the tourism potentials in the tribal areas of Orissa;

(b) if so, whether the Union Government propose to tap the untapped potential of tourism in these areas;

(c) if so, the schemes drawn up thereon for the Ninth Five Year Plan;

(d) the proposals received from the State Government of Orissa in this regard; and

(e) the details of the steps proposed to be taken by the Union Government for the development of tourism in Orissa during the Ninth Five Year Plan?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : (a) to (e) Identification of tourism potential areas including tribal areas is primarily the responsibility of the State Governments/Union Territory administrations.

However, during the last three years, the Department of Tourism in consultation with the Government of Orissa extended Rs. 376.69 lakhs as central financial assistance to specific tourism projects identified by them.

The schemes for the development of tourism in Orissa during the Ninth Five Year Plan is not finalised.

[Translation]

Development of Tourism in Bihar

4123. SHRI DINESH CHANDRA YADAV :
SHRI R.L.P. VERMA :

Will the Minister of TOURISM be pleased to state :

(a) whether the Government of Bihar has sent proposals pertaining to tourism development to the Union Government during each of the last three years;

(b) if so, the details thereof;

(c) the details of the projects approved/pending with Union Government alongwith the financial assistance provided for each of the project;

(d) the delay for according approval to the pending projects;

(e) the number of Heritage Hotels of ITDC and Bihar Tourism Development (BTDC) in the State;

(f) whether the Union Government are aware about the beautiful tourist places of Saharasa, Supaul and Madhepura districts of Bihar; and

(g) if so, the steps being taken by the Union Government for the development of tourism at these places?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : (a) to (d) Department of Tourism, Government of India has sanctioned 14 projects amounting to Rs. 282.55 lakhs during the last three years for Government of Bihar.

Rs. 101.4 lakhs has already been released for these schemes. The details are given in statement.

(e) There are no heritage hotels of ITDC and BTDC in the State of Bihar.

(f) and (g) Development of tourist spots is primarily the irresponsibility of the State Government. However, the Department of Tourism, Government of India extends Central Financial assistance for specific tourism projects submitted during the duration of 5 years Plan by the State Government/Union Territories Administration, based on their merits inter-se-priority and availability of funds.

Statement

Projects/Schemes sanctioned during 1993-94, 1994-95, 1995-96.

S.No.	Name of the Project/ scheme	Amount Sanctioned (Rs. in lakhs)
Bihar		
<i>1993-94</i>		
1.	Yatrika at Patna Saheb	21.93
2.	Yatrika at Deoghar	21.93
3.	Cafeteria at Jhumari Tilaiya	0.75
	Total	53.61
<i>1994-95</i>		
4.	Tourist Complex at Muzaffarpur	27.07
5.	Tourist Complex at Jamshedpur (Chandel)	26.56
6.	Wayside facilities at Masanjore	8.48
7.	Wayside facilities at Kuju	8.96
8.	Tourist Complex at Deogarh	27.00
9.	Water sports equipment	14.05
	Total	112.12
<i>1995-96</i>		
10.	Tourist resorts at Getalsud	48.00
11.	Development of Palna	27.49
12.	Refurbishment of Gloghar, Patna	33.00
13.	Publicity Programme	5.00
14.	Fairs and Festivals	3.03
	Total	116.52

[English]

Two Tier Committee

4124. SHRI MADHUKAR SARPOTDAR : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether it is fact that "Two Tier Committee" has

been set up by the Airport Authority Mumbai, after discussion held recently with Civil Aviation Secretary and Government of Maharashtra to study the questions of slum dwellers occupying its land and their rehabilitation problem;

(b) if so, whether the Committee has submitted its report; and

(c) if so, the recommendations of the Committee?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) Yes, Sir.

(b) and (c) The Committee has submitted a draft Report which is yet to be adopted. The Recommendations will be made public, after the report is finalised.

Appointment on Compassionate Grounds

4125. SHRI K. PARASURAMAN : Will the Minister of RAILWAYS be pleased to state :

(a) the number of persons appointed on compassionate grounds in Southern Railway during the last three years;

(b) whether it is a fact that there are large number of persons still waiting for appointment on compassionate grounds;

(c) if so, the details thereof;

(d) the reasons therefor; and

(e) the time by which these persons are likely to be appointed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) to (e) The information is being collected and will be laid on table of the Sabha.

Recruitment by Corporate Office

4126. SHRI MOHAN RAWALE : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether about 70 employees of Mahanagar Telephone Nigam Limited (MTNL) recruited by Corporate Office on and after 01.01.89 have been given IDA pattern pay scales whereas about 70,000 employees on deputation to MTNL since its formation on 01.04.86 continue to draw CDA pattern scales despite assurance that terms and conditions will be finalised within six months;

(b) if so, the reasons therefor;

(c) whether the employees working in MTNL on deemed deputation have been absorbed and are covered by service conditions of MTNL;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?